

ITEM NO.7

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7672/2024

(Arising out of impugned final judgment and order dated 06-05-2024 in CRM-M No. 19246/2024 passed by the High Court Of Punjab & Haryana At Chandigarh)

SATYA RANI & ANR.

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ANR.

Respondent(s)

WITH

SLP(Crl) No. 11525/2024 (II-B)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128068/2024

FOR CONDONATION OF DELAY IN FILING ON IA 128069/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 129325/2024

IA No. 128068/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 129325/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Crl) No. 11526/2024 (II-B)

(FOR ADMISSION and I.R. and IA No.127971/2024-CONDONATION OF DELAY IN FILING and IA No.127972/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 127972/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 129328/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-11-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Harshit Sethi, Adv.
Ms. Mansi Tripathi, Adv.
Mr. Kartik Yadav, Adv.
Mr. Nikilesh Ramachandran, AOR

For Respondent(s) Mr. Birender Bikram, Adv.
Mr. Samar Vijay Singh, Adv.
Mr. Akshay Amritanshu, AOR
Mr. Samyak Jain, Adv.

Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.
Ms. Swati Mishra, Adv.

Mr. Samar Vijay Singh, AOR
Mr. Birendra Bikram, A.A.G.
Ms. Sabarni Som, Adv.
Ms. Kanika, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the respondent(s) seeks and is granted four weeks time to file counter affidavit/Vakalatnama in the connected matters.

Rejoinder, if any, shall be filed within a period of two weeks thereafter.

Interim order stands extended till the next date of listing.

List after six weeks.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)